

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PREMIER FUTSAL MANAGEMENT PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	PREMIER FUTSAL MANAGEMENT PRIVATE LIMITED (CIN : U92412TN2016PTC104926)
2.	Address of the registered office	No.1, Royal Enclave, Besant Avenue, Adyar, Chennai - 600020
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	NA
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the RP by mailing to the following email id : premierfutsalcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be obtained from the RP by mailing to the following email id : premierfutsalcirp@gmail.com
10.	Last date for receipt of expression of interest	31 st May, 2023
11.	Date of issue of provisional list of prospective resolution applicants	10 th June, 2023
12.	Last date for submission of objections to provisional list	15 th June, 2023
13.	Process email id to submit EOI	premierfutsalcirp@gmail.com

Date: 06.05.2023

Place: Chennai

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734



Chitra Srinivas
Resolution Professional

For Premier Futsal Management Private Limited
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